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दूसरे कार्यों में भी मदद करती है। जैसे ग्रार पी प्रोग्राम है । इसमें उनको पिछले साल 26 लाख रुपये दिये गये थे जिसमें से उन्होने 5 लाख रुपये ही युटीलाइज किये । मैंने जैसे पहले बताया कि यहां से न तो इस विषय की गम्भीरता को कम समझा जा रहा है ग्रीर न यहां से कम प्रयास किया जा रहा है । लेकिन प्रणासनिक जो सिलसिला है उसी के माध्यम से हमें काम करना पड़ता है।

Oral Answers

Exchange of cricket teams between India and Sri Lanka

*84. SHRI M. BASAVARAJU: Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to consider the exchange of cricket teams between India and Sri Lanka in view of the fact that the latter has been granted full membership of the International Cricket Conference;

(b) if so, by when such a proposal is likely to be implemented; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRi P. K. THUNGON): (a) If and wheVi a proposal to this effect is received from the Board of Control for Cricket in India it will certainly be considered. No such proposal has, however, been received so far.

(b) and (c) Do not arise.

SHRI SURESH SHAMRAO KALMADI: But the... (Interruptions)...

MR. CHAIRMAN; #r *l[Ttt I* To disturb is not cricket.

SHRI M. BASAVARAJU: Sir, we have the friendliest relations with Sri Lanka and, as such, this step from the Government will go a lcfcig way in forging and strengthening the bonds of friendship between the two countries. I am raising this issue for the reason that it is not wise to leave everything for the Cricket Controi Board which is full of politicking. In this context, is it not possible for the Government to take initiative in the matter?

to Questions

SHRI P. K. THUNGON: Sir, as the honourable Member is aware, the BCCI is an autonomous body. We have no intention to make inroads into the autonomy of this body.

MR.. CHAIRMAN: We can't do that. We can send our team which played a few months back.

SHRI P. K. THUNGON: Incidentally, I may be allowed to mention that our team which was selected by this Board wo*n only last winter,

MR. CHAIRMAN: No, no, no. Our House team can be sent. . .. (*Interruptions*) ...

SHRI M. BASAVARAJU; Sir, the answer given by the Minister is only evasive. Apart from that, now I will put my second supplementary. Ri the team selected for the MCC tour, many important players of Delhi and Karnataka, whose performance we saw recently in the Ranji Trophy match in Delhi, have been omitted. The matter is all the more serious when the Golden Jubilee of the MCC and more test series are falling this time. Therefore, I want to know whether the Governmeat will take any initiative in this regard and give guidelines to the Board in this matter.

SHRI P. K. THUNGON: Sir, as I I have already stated...

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MR. CHAIRMAN:... it is autonomous. Question No. 85.

Recognition of professional courses by the Government

*85. SHRI YOGENDRA SHARMA: Will the Minister of EDUCATION be pleased to state:

(a) whether it i_s a fact that a number of institutions and universities are conducting professional courses either part time/full time or through correspondence studies in northern India;

(b) if so, what are the details of such institutions/universities authorised by Government for the above courses stating the nature of courses conducted by each full time/part time of correspondence, tenure and minimum qualification required for the entrants thereof; and

(c) whether the post Graduate Dip loma *ki* Labour Welfare and person nel Management conducted by the University of Himachal Pradesh, Simla and Punjabi University, Patiala are recognised by Government for employment purposes throughout the country?

to Questions

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): fa) and (b) The Ministry of Education and Culture is concerned with the Professional courses in Engineering/ Technology, and Management Education. A Statement giving details regarding institutions/universities in Northern India within the purview of the Ministry of Education & Culture offering such Professional courses with detailg is laid o\i the Table of the Sabha.

(c) The degrees/diplomas, awarded by universities in India which are incorporated by an Act of the Central or State Legislature in India and other educational Institutes established by an Act of Parliament or declared to be deemed as Universities under Section 3 of the University Grants Commission Act, (1956), are recognised for the purposes of employment under the Central Government.

A. ENGINEERING/TECHNOLOGY			
S. No.	Name of the Institution	Field of Study	Duration and minimum entry qualifications
(1)	(2)	(3)	(4)
1.	Indian Institute of Technology, New Delhi (Statutory)	Civil Engineering, Mechanical Engineering, Electrical Engg., Chemical Engg. Textile.	4 years B. Tech. after 10+2 of C.B.S.E. or equivalent.
2,	Delhi College of Engineering, Delhi (Delhi University)	Civil Engineering Mechanical Engineering Electrical Engineering	4 Years B.E. after 10+2 of C.B.S.E. or equivalent.
3.	School of Planning & Architec- ture New Delhi (Deemed University)	Architecture	5 Years Bachelor degree course after 10+2 of C.B.S.E. or equivalent.

Statement